

**National Company Law Tribunal**

**Allahabad Bench**

**C P No.127/ ALD/2018**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2018**

**NAME OF THE COMPANY: Vinod Kumar Saigal Vs. Jai Prakash Associates Ltd.**

**SECTION OF THE COMPANIES ACT : 73(4)**

**CP NO. 127/ALD/2018**

Ms. Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, Advocate for the respondent is present.

Learned counsel for the respondent made a statement that the similar issue is pending before the Hon'ble Supreme Court. Therefore, proceedings may be adjourned.

In view of the submission of both parties, case is adjourned for 28<sup>th</sup> August 2018, for further consideration.

**Dated: 18.07.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid  
(Stenographer)